

to have a sizeable component of fellowships for Scheduled Caste and Scheduled Tribes. In addition, a separate scheme for awarding Fellowships exclusively to Scheduled Caste/Scheduled Tribe students is being proposed under the Sixth Plan.

(b) Does not arise.

Scheme on Krishi Vigyan Kendra for training by I.C.A.R.

4991. SHRI SATISH PRASAD SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether an innovative scheme is being established by the ICAR on Krishi Vigyan Kendra for skill-training for practicing farmers, farm women and farm youth;

(b) if so, the recommendations of the National Commission on Agriculture on this scheme; and

(c) the progress made so far?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) Yes, Sir. The Krishi Vigyan Kendras are being established by the ICAR for imparting skill training to practising farmers, school drop-outs and farm youth and farm women. The Krishi Vigyan Kendras are also expected to

serve as first line training support to strengthen the transfer of technology in agriculture and allied areas.

(b) Realising the importance of vocational training, the National Commission on Agriculture had recommended that one Krishi Vigyan Kendra may be established in each district by the end of the Sixth Five Year Plan and three Krishi Vigyan Kendras per district by the year 2,000.

(c) The ICAR has established by now 31 Krishi Vigyan Kendras in different parts of the country.

ICAR Research Schemes for Tribals

4992. SHRI SATISH PRASAD SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether ICAR has started research schemes specially designed to benefit the tribal community; and

(b) if so, the districts/areas being covered under the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) The districts/areas covered under the Scheme for the Socio-economic upliftment of the tribals, started in the year 1978-79 are as follows:

- | | |
|--------------------------------|---|
| (1) Andhra Pradesh | (i) Rastakuntabai in Vizianagaram District. |
| | (ii) Palakonda in Srikakulam District. |
| (2) Bihar | (i) Chakradharpur in Singhbhum District. |
| | (ii) Ranchi |
| (3) Gujarat | (i) Dang |
| | (ii) Sabarkantha |
| | (iii) Amirgadh & Danta in Banaskantha District. |
| | (iv) Vadodra |
| | (v) Godhra in Panchmahal District. |
| (4) Himachal Pradesh | (i) Lahaul-Spiti |
| (5) Maharashtra | (i) Kinwat in Nanded District. |
| | (ii) Melghat in Amravati District. |
| | (iii) Chandrapur |
| | (iv) Ahmednagar |
| (6) Madhya Pradesh | (i) Mandla |
| | (ii) Seoni |
| | (iii) Shadol |
| | (iv) Sidhi |

- (7) Orissa (i) Koraput
 (ii) Phulbani
 (iii) Keonjhar
- (8) Rajasthan (i) Banswara

Shortage of Text Books

4993. SHRI M. V. CHANDRASHEKHARA MURTHY:
 SHRI B. V. DESAI:

Will the Minister of EDUCATION be pleased to state:

(a) whether there is still all round shortage of text books in the country although the schools are opening shortly;

(b) if so, what are the main reasons for shortage of text books;

(c) what steps Union Government have taken in this regard;

(d) whether any immediate steps have been under consideration for providing all text books to the students before the new classes are started; and

(e) whether it is also a fact that last year the students were provided text books very late and they had to suffer a great deal?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) That there is an all round shortage of text books in the country has not come to the notice of Government of India. The production and distribution of text books is the responsibility of State Governments.

(b) to (e). Do not arise.

Working of Government Dairy Farms

4994. SHRI K. PRADHANI: Will the Minister of AGRICULTURE be pleased to lay a statement showing:

(a) the details regarding Government dairy farms which are functioning at present, (State-wise), in the country;

(b) the quantum of milk being produced by these dairy farms; and

(c) the number of new dairy farms proposed to be set up by Government during the Sixth Five Year Plan, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) to (c). The information is being collected from the States/Union Territories (Animal Husbandry Departments). The same will be placed on the Table of the Lok Sabha as soon as received by this Ministry.

Demand and Supp'y of Fertilisers in Bihar

4995. SHRI VIJAY KUMAR YADAV: Will the Minister of AGRICULTURE be pleased to state:

(a) the total annual demand of fertilizers in Bihar State at present; and

(b) the data in regard to fertilizers supplied to Bihar during the last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) The demand of fertilisers of States, for each season, are assessed through a system of zonal conferences wherein the agronomic requirements of fertilisers are discussed and worked out jointly by Central Government and the State Governments. The agronomic requirement for Bihar State for Kharif, 1980 (Feb.—July) is as follows:

(figures in '000 tonnes)

N	P	K	N+P+K
50.00	9.78	6.00	65.78